

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
DEVVERSHA PUBLICATION PRIVATE LIMITED
OPERATING IN PRINTING AND ADVERTISEMENT BUSINESS, IN DELHI
(Under sub-regulation (1) of regulation 36A of the
Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN & CIN/ LLP No.	DEVVERSHA PUBLICATION PRIVATE LIMITED CIN- U74996DL2006PTC150641 PAN- AACCD5058Q
2. Address of the registered office	Municipal No. XIV/11163, Property No. 3, Block-D, New Rohtak Road, Karol Bagh, New Delhi-110005
3. URL of website	Not Available
4. Details of place where majority of fixed assets are located	Company have no Fixed Assets only Two Cars for use of company staff.
5. Installed capacity of main products/ services	The company is not earning any amount from publication Business. Presently the company acquiring lease-hold commercial properties on lease from owner of property and providing Facility Management Services by sub-letting those of commercial space to occupants of the sub-let property
6. Quantity and value of main products/ services sold in last financial year	Total Turnover and company earning details Can be sought by sending an email to Resolution Professional at ipdevversha@gmail.com
7. Number of employees/ workmen	Employee and workman are hired on contract basis from different agencies to provide Facility Management Services. Only two staff appointed by the company.
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Can be sought by sending an email to Resolution Professional at ipdevversha@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be sought by sending an email to Resolution Professional at ipdevversha@gmail.com
10. Last date for receipt of expression of interest	19th December 2023
11. Date of issue of provisional list of prospective resolution applicants	29th December 2023
12. Last date for submission of objections to provisional list	4th January 2024
13. Date of issue of final list of prospective resolution applicants	2nd January 2024
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	8th January 2024
15. Last date for submission of resolution plans	13th January 2024
16. Process email id to submit Expression of Interest	ipdevversha@gmail.com

SANJAY KUMAR JHA
Resolution Professional for Devversha Publication Private Limited ,
IBBI Registration No. - IBBI/IPA-002/IP-N00684/2018-19/12031
Registered Address of the Resolution Professional
123/8, Gali No. -15, T- Point, Main Market Sant Nagar,
Burari, New Delhi-110084
Mob: +91 9811579790

Date : 4th December 2023
Place : New Delhi

Sanjay Kumar Jha.
SANJAY KUMAR JHA
INSOLVENCY PROFESSIONAL
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